

ITEM NO.101

COURT NO.2

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 6370 OF 2003

STATE OF WEST BENGAL

Appellant (s)

VERSUS

SRI KUMUD BANDHAB SAMANTA & ORS.

Respondent(s)

(With office report)

WITH Civil Appeal NO. 3661 of 2005

(With appln(s) for c/delay in filing substitution application, substitution
and office report)

Date: 31/05/2013 These Appeals were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA
HON'BLE MR. JUSTICE MADAN B. LOKUR
(VACATION BENCH)

For Appellant(s) Mr. Avijit Bhattacharjee, Adv.
Mr. Bikas Kargupta, Adv.
Mrs. Sarbani Kar, Adv.

For Respondent(s) Mr. Shekhar Kumar, Adv.
Mr. M.P. Jha, Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 11.06.2013.

(NAVEEN KUMAR)
COURT MASTER

(SNEH BALA MEHRA)
COURT MASTER